

ITEM NO.301

Court 4 (Video Conferencing)

SECTION PIL-W

**S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**

Writ Petition(s)(Civil) No(s). 522/2021

MAMTA SHARMA

Petitioner(s)

VERSUS

CENTRAL BOARD OF SECONDARY EDUCATION & ORS.

Respondent(s)

(FOR ADMISSION

**IA No. 65175/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 60315/2021 - CLARIFICATION/DIRECTION
IA No. 65255/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 60122/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 62752/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 68308/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 65263/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 60317/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 65254/2021 - INTERVENTION APPLICATION
IA No. 65171/2021 - INTERVENTION APPLICATION
IA No. 62751/2021 - INTERVENTION APPLICATION
IA No. 68306/2021 - INTERVENTION APPLICATION
IA No. 62714/2021 - INTERVENTION APPLICATION
IA No. 65258/2021 - INTERVENTION APPLICATION
IA No. 60123/2021 - PERMISSION TO APPEAR AND ARGUE IN PERSON)**

Date : 21-06-2021 This matter was called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI**

For Petitioner(s) Ms. Mamta Sharma, In-Person

For Respondent(s)

UOI

**Mr. K.K. Venugopal, A.G.
Mr. Tushar Mehta, S.G.
Mr. Gurmeet Singh Makker, AOR
Mr. Rajat Nair, Adv.
Mr. Ankur Talwar, Adv.
Ms. Suhasini Sen, Adv.
Ms. Apoorva Kurup, Adv.**

CBSE

**Mr. Tushar Mehta, S.G.
Mr. Rupesh Kumar, AOR.
Mr. Rajeev Sharma, Adv.
Ms. Neelam Sharma, Adv.
Ms. Pankhuri Shrivastava, Adv.**

Mr. Alekshendra Sharma, Adv.
Mr. Pravesh Bahuguna, Adv.

Mr. Vikas Singh, Sr. Adv.
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Ms. Deepeika Kalia, Adv.
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68306/2021 Mr. Vikas Singh, Sr. Adv.
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Mr. Shashwat Sarin, Adv.

62751/21 Mr. Jose Abraham, AOR
Mr. Robin Raju, Adv.
Mr. M.P. Srivignesh, Adv.
Ms. Anju Joseph, Adv.
Ms. Deepa Joseph, Adv.

65171 &65175/21 Mr. Inderjit Sinha, Adv.
Mr. Pai Amit, AOR
Mr. Kumar Vaibhav, Adv.
Ms. Pankhuri Bhardwaj, Adv.

Dr. Charu Mathur, AOR
Ms. Tanvi Dubey, Adv.
Mr. Sanjay Kumar Dubey, Adv.
Mr. Sanpreet Singh Ajmani, Adv.

Mr. James P. Thomas, AOR
Mr. Apzal Ansari, Adv

State of Assam Mr. Nalin Kohli, AAG
Mr. Vivek sonkar, Adv.
Mr. Ankit Roy, Adv.
Mr. Debojit Borkakati, AOR

State of Punjab Ms. Jaspreet Gogia, AOR
Ms. Mandakini Singh, Adv.
Mr. Karanvir Gogia, Adv.
Ms. Shivangi Singhal, Adv.
Ms. Ashima Mandla, Adv.

State of Haryana Dr. Monika Gusain, AOR

69307/2021

Mr. Sagar N. Pahune Patil, Adv.
Ms. Sangeeta Pahune Patil, Adv.
Mr. Rushikesh Pahune Patil, Adv.
Mr. N.J. Pahune Patil, Adv.
Mr. Anand Dilip Landge, AOR

Mr. Prabhu Prassana Behera, Adv.
Mr. Abhishek Choudhary, Adv.
Ms. Anubha Srivastava, Adv.
Mr. Abhishek Pattnaik, Adv.
Mr. Nabab Singh, Adv.
Ms. Ritika Ritu, Adv.
Ms. Manju Jetley, AOR

UPON hearing the counsel/petitioner the
Court made the following
O R D E R

During the course of argument, we have been informed by Mr. Vikas Singh, learned senior counsel appearing for the intervenor(s) that a batch of writ petition(s) are pending, which has not been listed by the Registry, questioning the decision of the concerned Boards to cancel the examinations. If so, it is appropriate that those writ petitions are heard tomorrow, i.e., 22nd June, 2021 along with this matter at 2.00 p.m.

Mr. Vikas Singh, learned senior counsel, assures to furnish the case numbers of the concerned writ petitions to the Court Master in one hour from now whereafter the Registry shall supply copy thereof to the office of the Attorney General for India and the standing counsel for the C.B.S.E. as well as I.C.S.E. Boards today itself so that

they can take appropriate instructions before the matter is taken up for hearing tomorrow.

We reiterate that the Registry shall supply copy of the stated writ petition(s) to the counsel appearing for the respondents including the office of the Attorney General for India in the course of the day.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER